[श्री शंकर दयाल सिंह]

देखा जब कि पूरे बिहार में जल का अभाव है .... (व्यवधान) ... पूरे बिहार में खाद्य की, कोयले की और जल की कमी है।

श्री मधु लिमये : अध्यक्ष महोदय, मुझे आप संरक्षण दीजिये । मैं संरक्षण चाहता हूं आपसे। ..... (व्यवधान) .. मुझे मेहरबानी करके आप बोलने दीजिये ।

अध्यक्ष महोदय : आपको तो 377 के ऊपर इजाजत दी हुई है ....

श्री मधु लिमये : मैंने इनके बारे में कुछ नहीं कहा ..... (व्यवधान) ... मुझे आप संरक्षण दीजिये। मैं आपका संरक्षण चाहता हूं ।

अध्यक्ष महोदय : यह आप दोनों में क्या बात है कि जब कोई बात होती है तो दोनों ही खड़े हो जाते हैं। यह क्या बात है ? आप अपनी बात करिये, उनकी बात क्यों करते हैं ?

श्री शंकर दयाल सिंह : मान्यवर, उन्होंने केवल एक जगह की बात कही ...

अध्यक्ष महोदय : नहीं मैं यह नहीं चाहता आप अपनी बात करें ... (व्यवधान) .. आप दोनों बैठ जायें। देखिये सदन का काम इस तरह से चल नहीं सकता । आप इतने ज्यादा हैं, कुछ आज तो मुझे इस बात की खुशी हुई है कि बाजपेयी जी और मिश्रा जी भी प्रोटेक्शन मांगते हैं ... (व्यवधान) ...

श्री अटल बिहारी बाजपेयी : : जब वह पानी मांगने लगे तो हम प्रोटेक्शन मांगते हैं।

अध्यक्ष महोदय : सब से ज्यादा तो आपका काम है वह यह कि मेरा भी प्रोटेक्शन करें क्योंकि मेरा भी काफी एस्पिरिन पर खर्चा आ रहा है आजकल। श्री मधु लिमये क्या कहना चाहते हैं ?

श्री मधु लिमये : अध्यक्ष महोदय यह क्या कोई मौका ऐसा है कि एक दूसरे की नुक्ताचीनी करें और मैंने यह कब कहा ? मैंने तो यह पहले ही कहा था कि 22 साल की प्लानिंग के बाद भी आज पेय जल का अभाव है और उसका एक उदाहरण मात्र रखा था। तो मेरे ऊपर इनको हमला करने की क्या जरूरत थी ?

श्री शंकर दयाल सिंह : मैंने अपनी बात पूरी नहीं कही है ...

अध्यक्ष महोदय : अननेसेसरिली जो बात रेलीवेंट नहीं है उसमें आप मत जाइये। आप अपनी बात कहिये। मैं उनके बारे में कोई रेफरेंस एलाउ नहीं करूंगा। आप अपनी बात कहिये ।

श्री शंकर दयाल सिंह : मेरा कहना है कि बिहार में आज राशन की की कमी है, जल की कमी नहीं है। पौने छ: करोड़ की आबादी है। वहां के आपूर्ति मंत्री ने खुद यह स्वीकार किया है कि राशन की दुकानों में बिल्कुल राशन नहीं है। हाहाकार मचा है। इस पर डिस्कशन होना चाहिये । मेरा सबमीशन यही था। मैं उनके लिये नहीं कह रहा था। मैं बेपानी के लोगों के ऊपर पानी कभी नहीं छिड़कता ।

(ii) ARREST OF SHRI JAMBUWANT DHOTE, M.P.

SHRI DINEN BHATTACHARYYA (Serampore): Sir, with your permission, I want to raise a very important issue in which you will also be interested. One of the hon. Members of this House, Shri Dhote, was arrested on the 26th under the MISA, which has been struck down by the Supreme Court. It has appeared in all the papers. In spite of all this,

it is a matter of shame that the police authorities have not given any information to the Speaker. It is a question of privilege of the Members of the House. Sir, you should ask for the reaction of the Government immediately. Let them make a Statement. If Members of Parliament can be detained at any time by any police officer, what is the protection for us?

MR. SPEAKER: I have not received any information about his arrest so far. The Home Minister will make a statement on this subject.

SHRI INDRAJIT GUPTA (Alipore): Sir, we will have to bring a privilege motion against the police authorities.

SHRI S. M. BANERJEE (Kanpur): I rise on a point of order, Sir.

MR. SPEAKER: On what?

SHRI S. M. BANERJEE: On the arrest of Mr. Dhote.

MR. SPEAKER: You can raise it when it comes up.

SHRI S. M. BANERJEE: Upto 1.30 P.M., you have not received any intimation from the police authorities. This is a gross breach of privilege. The police officers are treating the House with contempt. No intimation has been received from the police authorities. Sir, you will remember the case of Dr. Ram Manohar Lohia when a privilege motion was accepted. I would request you to kindly treat it as a privillege motion so that the police authorities are brought to book. (*Interruptions*).

MR. SPEAKER: Shri Daschowdhury.

~~MINISTRY OF LABOUR AND REHABILITA-~~
~~(SHRI [illegible] in the Chair)~~

SHRI B. K. DASCHOWDHURY (Cooch-Behar): Sir, I wish to raise the following matter of urgent public importance under Rule 377 of the Rule of Procedure and beg your leave for the same:

The food supply position in West Bengal is very precarious and rationing system in the State is on the point of break-down. Repeated demands were made by the hon. Food Minister of West Bengal to the hon. Food Minister of the Government of India to supply the back-log of 53,000 tonnes of rice, out of which only 32,000 tonnes of rice upto 25th April, leaving a back-log of 21,000 tonnes of rice for the last month, i.e. March, and for the current month, out of the total quota of 40,000 tonnes of rice, only 6,600 tonnes of rice, has been supplied so far.

The Food Minister of West Bengal stated in his teleprinter message that "if the allotted quota of rice and wheat is not supplied in time, it would be impossible to run the administration and so far as ration supply is concerned."

Moreover, out of the total wheat supplied, substantial quantities or huge quantities are contaminated and unfit for human consumption and, therefore, the supply of that contaminated wheat through ration shops has been stopped. The Food Minister of West Bengal regretted that the Union Food Ministry is not realising the gravity of the acute food crisis there.

Therefore, I demand that immediate arrangement be made for food supply to West Bengal by the Union Food Minister.

---

**13.33 hrs.**

DEMANDS FOR GRANTS, 1973-74—*Contd.*

MINISTRY OF LABOUR AND REHABILITATION—*Contd.*

MR. SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of